[Sh. Dileep Bhai Sanghan]

a Bill to provide for special educational facilities to the children of parents living below poverty line and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for special educational facilities to the children of parents living below poverty line and for matters connected therewith".

The motion was adopted.

SHRI DILEEP BHAI SANGHANI: I introduce the Bill.

15.37 hrs

PUBLIC EMPLOYMENT (FIELD OF SELECTION, DOMICILE REQUIREMENT AND TRANSFERABILITY) BILL

[English]

SHRI SYED SHAHABUDDING (Kishanganj): I beg to move for leve to introduce a Bill to provide for determining domicilerequirement and transferability for public employment.

MR. CHAIRMAN: The question is:

" That leave be granted to introduce a Bill to provide for determining domicile requirement and transferability for public employment".

The motion was adopted.

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.38 hrs

RESERVATION FOR ECONOMICALLY WEAKER SECTIONS OF THE PEOPLE (HIGHER EDUCATION AND PUBLIC EMPLOYMENT) BILL*

[*English*]

SHRI SYED SHAHABUDDIN: (Kishanganj): I beg to move for leave to introduce a Bill to provide for reservation of posts in public employment and of seats in higher educational institutions for various categories of persons belonging to economically weaker sections of the people.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for reservation of posts in public employment and of seats in higher educational institutions for various categories of persons belonging to economically weaker sections of the people."

The motion was adopted.

SHRI SYED SHAHABUDDIN: introduce the Bill.

15.38 1/2 hrs

MUSLIM WOMEN (PROTECTION OF RIGHTS ON DIVORCE AMENDMENT BILL (SUBSTITUTION OF NEW LONG TITLE FOR THE EXISTING LONG TITLE ETC)

[*English*]

SHRI SYED SHAHABUDDIN (Kishanganj): I beg to move for leave to

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